SPEECH BY HCJ (HMJ DR. MUKUNDAKAM SHARMA) ON THE EVE OF RETIREMENT OF HMJ MANJU GOEL ON 2ND JANUARY 2007 IN THE FULL COURT.

Friends, we have assembled here today to bid farewell to our esteemed colleague, Justice Manju Goel. She was elevated to the High Court on 5th July 2004 when she was appointed as an additional Judge of this Court. She was made permanent in this Court on 20th February 2004.

She had come to this court with a very wide experience.

She was a lecturer before becoming a judicial officer, in a subject like economics

She was working in West Bengal and thereafter was recruited as a judicial officer in West Bengal Judicial Service. She became a judicial officer of Delhi Judicial Service on 30th May 1972 and was promoted to the Higher Judicial service on 18th January 1996.

She was a dedicated Judge. I had met her even before which was elevated to this Court. She had also worked as Registrar of the Supreme Court. I had met her about the same time, and, then, later on also on a number of occasions I had interacted with her and found her to be a very sincere worker. We participated in a seminar on criminal justice delivery system, which I presided ofcourse, and she assisted me very well and we received enormous suggestions on criminal justice delivery system and we tried to implement the recommendations. And, her experience made it possible to us to send the recommendations to the judicial officers. Later on, I

had also come in contact with her in the Mediation symposia under the leadership of Hon'ble Mr. Justice Manmohan Sarin. There also, I found her to be very sincere and I was told that she had done a great job in the mediation centre.

Although she would not be with us from tomorrow, she would still be a part of us as she is going to join the Delhi Judicial Academy as a Faculty immediately, and thereafter some other assignment.

We wish her every success and a long life and I hope she will be able to have more successful career in her future assignments.

Thank you very much.

NAME : Hon'ble Ms. Justice Manju Goel

BORN : 3rd January, 1945

EDUCATIONAL : M.A.(Eco.), University of Calcutta, 1966 QUALIFICATIONS with special paper in International

Economics.

: L.LB, University of Calcutta, 1967 with

special paper in International Law.

SERVICE : Served as Lecturer in Economics from EXPERIENCE 1967-70. Lalustra, Lucampon in Language in the server in Economics from Experience 1967-70.

Joined West Bengal Civil Service (Judicial) on 7.4.1970. Was the first lady to join that service.

Joined Delhi Judicial Service on 30.5.1972.

Promoted to Delhi Higher Judicial Service on 18.1.1996.

Appointed an additional Judge of High Court of Delhi on 5th July, 2004.

Confirmed as Judge of High Court of Delhi on 20th February, 2006.

POSITIONS HELD

: During the long tenure as judicial officer in the Delhi Judicial Service and in the Delhi Higher Judicial Service worked as Sub-Judge, Metropolitan Magistrate, Presiding Officer Labour Court, Additional Rent Controller, Rent Controller, Additional Chief Metropolitan Magistrate, Chief Metropolitan Magistrate, Additional District Judge, District Judge and Secretary Delhi Legal Aid & Advice Board.

- : Was entrusted with administrative duties as Judge Incharge of Patiala House Courts as well as Chief Metropolitan Magistrate.
- : Also shared the administrative duties of District Judge from time to time.
- : Worked as Resource Person at the National Judicial Academy as well as in the State Judicial Academy.
- : Attended course in the criminology at the National Institute of Criminology & Forensic Science.
- : Trained as a family court personnel in a course conducted by National Law School.
- : Currently Member of the Committee examining Working Conditions and the Welfare of the Subordinate Judiciary, Delhi High Court Mediation & Conciliation Committee and Selection Committee for the appointment of Sr.Judicial Assistant/Reader/Court Officer.